

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.17/(MAH)/2005  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

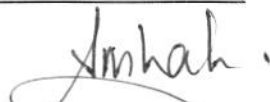

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Siddharth N. Shah

V/s.

M/s. Shree Shanti Textiles Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	SIDDHARTH SHAH	PETITIONER	
2	QAS SHAH	RESPONDENT	

**ORDER**

**T.C.P. No. 17/397-398/CLB/MB/MAH/2005**

1. The Petitioner as well as the Respondent both are present in person and stated that Settlement Process is in progress. Hence seeking more time to resolve the issues. Granted.
2. Let this matter be listed for hearing on **12.07.2017**.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

**Dated: 02.05.2017**